

DIVISION BENCH
COURT - I

P-106

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. (IB)/37(KB)2022

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND JULY 2024

IN THE MATTER OF	MITTAL POLYPACKS PVT LTD VS BURNPUR CEMENT LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physically)

Mr.Joy Saha, Sr. Adv.] For the Corporate Debtor
Mr.Misha Kumar,Adv.]
Mr.Deepanjan Dutta Roy,Adv.]
Ms.Sanjana Jha, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. Post the matter on **14/08/2024**.

**Satyajit Roy
(Court Officer)**